

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 332 of 2013

Dated : 18th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Lanco Kondapalli Power Ltd. Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri

Counsel for the Respondent(s): Mr. K.V. Mohan for R-1,
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-2

ORDER

Admit. Issue notice. Mr. K.V. Mohan, the learned counsel takes notice on behalf of Respondent No.1 and Mr. Anand K. Ganesan, the learned counsel takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 27.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **27.01.2014**. In the meantime, reply be filed by the Respondents after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson